

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) Yes, Sir.

(b) and (c) It was replied vide D.O.No. 18-6/97-CU.V dt. 18.6.97. It was replied that at present there is no provision for such subsidy in the schemes of the Ministry of Agriculture.

(English]

#### Non-Forest Activities in N.E. Region

2123. SHRI SOMJIBHAI DAMOR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have suspended processing of applications under the provisions of Forest (Conservation) Act, 1980 in the matter of non-forest activities on forest land in N.E. Region;

(b) if so, the reasons therefor;

(c) whether the Government have set any target under the provisions of Forest (Conservation) Act for the compensatory afforestation for the State of Nagaland since inception of the Act.

(d) if so, the details thereof ;

(e) whether any regulation in force affecting private plantations *vis-a-vis* its exploitation by individuals in the light of recent Supreme Court's directions; and

(f) if so, the details thereof and the reasons for discriminatory treatment with reference to similar plantation outside N.E. Region ?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

(e) This Ministry has not framed any regulation for private plantations *vis-a-vis* its exploitation by individuals in the light of the recent directions of the Supreme Court.

(f) Does not arise.

#### L.C. Jain Committee

2124. SHRI JAGMOHAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the main recommendations made for development of Assam by the L.C. Jain Committee;

(b) the number of recommendations accepted and implemented by the Government ; and

(c) the reasons for non-acceptance/non-implementation of the recommendations therein ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) The L.C. Jain Committee made 94 recommendations which primarily concerned the sectors of agriculture, irrigation, education, power, road and railway transport, industrial development, oil, telecommunication, postal services and flood control. Out of these, action on 62 recommendations were required to be taken by the State Government. 25 recommendations were to be acted upon by various departments/ministries of Govt. of India. These included, *inter alia* :

(i) Financing a major portion for flood control programme.

(ii) Setting up of a training institute by NE Railway.

(iii) Programme of management studies to be included in the III to be set up under the Assam Accord.

(iv) Establishment of a Central University at Tezpur.

(v) Setting up of a Gas Cracker based Petro-chemical Complex.

(vi) Setting up of a new company for execution of the oil refinery project.

(vii) A 15 years perspective plan keeping in view all the potential volume of traffic through inland water system.

The Planning Commission addressed the Ministries and the State Govt. to examine the recommendations relating to them and to indicate the extent to which these can be implemented from within the available resources. It was indicated to them that the Ministries/State Govt. could consider incorporation of feasible and viable recommendations setting priorities for implementation of the scheme over more than one plan. Many of these recommendations were accordingly accepted/implemented through 8th Plan.

One of the major recommendations of the L.C. Jain Committee Report regarding pattern of Central assistance to Assam has also been accepted by Planning Commission. Accordingly, from 1991-92 onwards Assam is provided such assistance in the ratio of 90% grant and 10% loan as against the previous pattern of 70% loan and 30% grant.